

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A No.265/2017  
M.A. No. 279/2017

New Delhi this the 16<sup>th</sup> day of February, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MR. P.K. BASU, MEMBER (A)**

Manoj Kumar Gautam  
S/o Shri Vijay Kumar  
R/o V-737, Street No.9,  
Vijay Park, New Delhi.

.. Applicant

(By Advocate: None)

Versus

1. Chief Secretary,  
Govt. of NCT of Delhi,  
Delhi Secretariat,  
I.P. Estate,  
New Delhi.
2. Director,  
Directorate of Education,  
Old Secretariat,  
Delhi-110054.
3. Dy. Director of Education,  
Distt. North East, B-Block,  
Yamuna Vihar,  
Govt. of NCT of Delhi. .. Respondents

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

On 24.01.2017, there was a request for adjournment. On 06.02.2017, on both the calls, there was no representation on

behalf of the applicant. Even today, even on revised call, there is no representation on his behalf.

2. In the circumstances, the O.A. is dismissed for default and non-prosecution. No order as to costs.

**(P.K. BASU)**  
**MEMBER (A)**

**(V. AJAY KUMAR)**  
**MEMBER (J)**

*/Jyoti/*